

Minutes of EFC meeting No. 12/AM-17 dated 16.03.17 for import of restricted items

Meeting No. 12 of AM-17 of EXIM Facilitation Committee (EFC) was held on 16.03.17 at 11:00 a.m. in Room No. 11, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri Darshan Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri S.K. Bhatnagar, Dy. IA, Min. of Steel
- (ii) Shri S.K. Jain, Development Officer, Dept. of Industrial Policy & Promotion
- (iii) Shri Dharendra Bhardwaj, TO 'A', DRDO
- (iv) Dr. S.K. Singh, Scientist 'F' DRDO
- (v) Dr. Meetul Kumar, Scientist 'E' DRDO
- (vi) Shri V.K. Tyagi, Tech. Consultant, D/o Pharma
- (vii) Dr. Sulekha SL., Assistant Commissioner (Trade), D/o AHD&F
- (viii) Shri S.P. Roy, Jt. DG, DGFT
- (ix) Shri Rajesh Malhotra, Dy. DG, DGFT
- (x) Shri Nirmal Das, FTDO, DGFT

3. The total number of cases considered in the meeting was 204. The Committee approved 46 cases, rejected 3 cases, closed 6 cases & deferred 149 cases. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. For case listed under D/o Food & PD where approval of DGFT is required under para 2.20(c) of FTP 2015-20, approval of the Committee is subject to subsequent approval of DGFT.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail/post (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may kindly remind DGFT(Hqrs) by e-mail on import-dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after obtaining the requisite application fees from the applicants. They must also cross verify the details mentioned in the import authorization with that as stated in the ANF-2M submitted by the applicant. DGFT Hqrs will not send separate import permission letters, except in the cases of import of gold dore and the import authorizations are to be issued on the basis of these minutes.

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1.	M/s. Aqua Pieces, Mumbai 01/53/8/675/AM-16/A-93/IC	17.03.16	1260000 nos of Ornamental Fish	242.79	Comments sought from D/o AHD&F on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
2.	M/s. Fortune Associates, Hyderabad 01/53/162/1106/AM-16/F-16/IC	16.03.16	10 pairs of llama (Lama Glama)	6.90	Comments sought from D/o AHD&F & MOEF(WL) on 18.03.2016. As decided in the meeting dated 20.10.2016, application of the firm has been again forwarded to D/o AHD&F on 11.11.2016.
3.	M/s. ATNT Laboratories, Mumbai 01/53/162/1146/AM-16/A-95/IC	20.03.16	1000 Kgs of High Fat Diet	Euro 21.175	D/o AHD&F vide letter dated 06.12.2016 has informed that the import item is a milk product which falls under ITC(HS) Code-23.09. Hence, instead of license it requires sanitary import permit and the firm may be asked to apply to D/o AHD&F directly though online. Hence, the committee decided to close the case.
4.	M/s. Kerala Livestock	13.05.16	350 nos of Bovine	175.65	Comments sought from D/o AHD&F on

	Development Board, Thiruvananthapuram 01/53/8/00075/AM17/K-8/IC		Frozen Semen		19.5.16
5.	M/s. Macro Dairy Ventures Pvt Ltd, Ludhiana 01/53/8/207/AM17/M-8/IC	02.06.16	50000 nos of Bovine Semen	85.00	D/o AHD&F vide OM dated 19.09.2016 has sought information from the firm.
6.	M/s. Zon Groves and Farms, Telangana 01/53/8/341/AM17/Z-1/IC	06.07.16	30 nos of Alpacas(15 males, 15 female) 30 nos of Llamas(15 male, 15 female) 30 nos of Wallabies (15 male, 15 female)	88.70	D/o AHD&F vide Letter No. 102-122/2014-Trade dated 15.09.2016 has sought information from the firm. Recommended by MoEF&CC vide OM No. 3-85/2016/WL dated 08.02.17
7.	M/s. Saife Vetmed, Delhi 01/53/8/357/AM17/S-33/IC	12.07.16	4050 Kg of Kunafin (parasitic wasps of house and stable flies)	100.00	D/o AHD&F vide OM dated 06.12.16 has informed that the matter does not come under the purview of D/o AHD&F. D/o AHD&F has suggested to forward the application to Etomology Department of Ministry of Agriculture. Application has been forwarded to Etomology Department of Ministry of Agriculture.
8.	M/s. Jalaram Dairy Farm, Anand 01/53/8/431/AM17/J-9/IC	28.07.16	525 nos of Pre-Bred GYR Bulls Frozen Semens and Embryos	13.66	D/o AHD&F vide OM No. 102-48/2016-Trade dated 19.08.16 has sought information from the firm.
9.	M/s. Sagawadi Education & Gaushala Public Charitable Rust, Bhavnagar 01/53/8/460/AM17/S-43/IC	22.08.16	3770 nos of Breed Bovine Embryos	251.08	Comments sought from AHD&F on 17.08.16
10.	M/s. Qualitat Products India, Chandigarh 01/53/8/660/AM17/Q-2/IC	14.09.16	25000 nos of Bovine Semen as per Annexure-1	82.76	D/o AHD&F vide OM No. 102-01/2013-Trade dated 06.10.16 has sought information from the firm.
11.	M/s. Sun Pharma Advanced Research Co. Ltd, Baroda 01/53/8/659/AM17/S-57/IC	14.09.16	960 nos of Male Rats	66.84	Approved as recommended by D/o AHD&F vide OM No.102-09/2010-Trade dated 03.03.17
RA Mumbai may issue the import authorization to the applicant for import of 960 Nos. of Male Rats from USA, Netherlands, UK, Italy and France for R& D purpose for a CIF value of Rs.66,84,194.14/- (US\$ 98,659.69) subject to the conditions mentioned in the DAHD&F O.M. No. 102-09/2010-Trade dated 03.03.2017 The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
12.	M/s. Dhritiman Datta, Kolkata 01/53/8/631/AM17/D-10/IC	07.09.16	2850 nos of Live Birds	0.91	Comments sought from MOEF(WL) on 16.09.16 D/o AHD&F vide OM No. 102-119/2014-Trade dated 06.10.16 has sought information from the firm.
13.	M/s. I. Z. Aquatic Life, Kolkata 01/53/8/701/AM17/I-28/IC	26.09.16	Live Ornamental Fish	55.03	D/o AHD&F vide OM letter dated 08.11.2016 has sought information from the firm.
14.	M/s. Shades Aqua zone, Chennai 01/53/8/752/AM17/S-64/IC	13.10.16	42,000 nos of Live Ornamental fishes	10.62	D/o AHD&F vide OM letter dated 01.11.2016 has sought information from the firm.
15.	M/s. J.K. Trust, Bombay 01/53/8/863/AM17/J-19/IC	26.10.16	30 Nos of Live Bulls	152.55	D/o AHD&F vide OM No. 102-47/2013-Trade dated 19.12.16 has sought information from the firm.
16.	M/s. Nigam Munindra Kikani, Ahmedabad 01/53/8/836/AM17/N-21/IC	22.10.16	04 Nos of Live birds-Cockatiel & 06 Nos of Live Birds-Parakeet	.15	MoEF&CC vide OM dated 23.02.17 has sought information from the applicant. Recommended by D/o AHD&F vide OM No. 110-106/2016 (NF-T) dated 13.12.2016
17.	M/s. Dhruv Futnani, Chennai	25.10.16	1 No of Live Horse	14.00	Approved as recommended by D/o

	01/53/8/841/AM17/D-12/IC				AHD&F vide OM No. 110-102/2016-(NF-T) dated 13.12.16. (Ex-Post facto approval)
18.	M/s. P.V. Gopalakrishna, Chennai 01/53/8/874/AM17/P-22/IC	7.11.16	02 nos of Live Horses	15.00	Approved as recommended by D/o AHD&F vide OM No. 110-102/2016-(NF-T) dated 13.12.16. (Ex-Post facto approval)
19.	M/s. Srivri Ventures, Chennai 01/53/8/971/AM17/S-75/IC	06.12.16	443000nos ornamental Fish	78.34	D/o AHD&F vide letter dated 15.02.2017 has sought information from the firm.
20.	M/s. Aquatron, Goa 01/53/8/982/AM17/A-49/IC	13.12.16	Corals	19.35	Comments sought from D/o AHD&F & MOEF(WL) on 15.12.2016
21.	M/s. Shades Aquazone, Chennai 01/53/8/972/AM17/S-79/IC	21.12.16	60,000 nos. of Live Ornamental Fish	12.50	Approved as recommended by D/o AHD&F vide Letter No. 35029/45/2016 – Fy (Trade) dated 09.02.17
RA Chennai may issue the import authorization to the applicant for import of 82 (Eighty Two) varieties (as per quantity and description mentioned in the Annexure to D/o AHD&F letter No.35029/45/2016-Fy (Trade) dated 09.02.2017) of ornamental fishes from Australia, Brazil, Cambodia, China, Columbia, Germany, Indonesia, Japan, Malaysia, Myanmar, Philippines, Singapore, Taiwan, Thailand and Vietnam for a CIF value of Rs.1,25,000/- (USD 18,230) subject to the conditions mentioned in the D/o AHD&F letter No.35029/45/2016-Fy (Trade) dated 09.02.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
22.	M/s Bernadine Maria Jane Sathyanathan, Mumbai 01/53/8/989/AM17/B-20/IC	14.12.16	2 nos of African Grey Parrot (Psittacus Erithacus), 1nos of Umbrella Cockatoo(Cacatua Alba), 1nos of Blue & Gold Macaw(Ara Ararauna) and 1nos of Blue Fronted Amazon(Amazon aestiva)	.52	Recommended by AHD&F vide OM No. 110-106/2016 (NF-T) dated 19.01.17 Comments sought from MoEF&CC on 16.12.16
23.	M/s Fortune Associates, Hyderabad 01/53/8/991/AM17/F-10/IC	14.12.16	1nos of Alpaca(Vicugana Pacos), 1nos of Llama(Llama glama), 1nos of Mandrill Monkey(Mandrillus Sphinx), 5nos of Lemur(Lemur catta) and 1nos of Cassowary(casuarius bennetti)	8,777	Comments sought from D/o AHD&F & MOEF(WL) on 16.12.2016
24.	M/s. The Other Aquarist, Villupuram 01/53/8/987/AM17/T-26/IC	14.12.16	295000 nos of live ornamental fish	20.88	Approved as recommended by D/o AHD&F vide Letter No. 35029/54/2016-Fy (Trade) dated 06.01.2017
RA Chennai may issue the import authorization to the applicant for import of 48 (Forty eight) varieties (as per quantity and description mentioned in the Annexure to D/o AHD&F letter No.35029/54/2016-Fy (Trade) dated 06.01.2017) of ornamental fishes from Argentina, Australia, Brazil, Bolivia, Bulgaria, Burundi, Canada, China, Columbia, Germany, Honk Kong, Israel, Indonesia, Japan, Kenya, Madagascar, Malaysia, Malawi, Peru, Philippines, Singapore, Sri Lanka, Taiwan, Turkey, UK, USA, Vietnam and Venezuela for a CIF value of Rs.20,88,450/- (USD 33,150) subject to the conditions mentioned in the D/o AHD&F letter 35029/54/2016-Fy (Trade) dated 06.01.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
25.	M/s. Delta Exim Services , Mumbai 01/53/8/952/AM17/D-15/IC	06.12.16	866 Pairs of Exotic Macaw Parakeet Birds	15	Comments sought from MOEF(WL) on 07.12.16 Recommended by D/o AHD&F vide OM

					No. 110-106/2016 (NF-T) dated 09.02.17
26.	M/s United Racing & Bloodstock Breeders Ltd., Bangalore 01/53/8/1032/AM17/U-5/IC	15.12.16	1 nos of Stallion	670	Comments sought from D/o AHD&F on 22.12.2016
27.	M/s Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-32/IC	17.01.17	200nos Laboratory Mice (Mus Musculus) & 200nos of Laboratory Mouse frozen Spems (Straws)/Mouse Frozen Embryo(vials)	20.46	Comments sought from D/o AHD&F on 24.1.2017
28.	M/s. Tata Institute of Fundamental Research, (NCBS), Bengaluru 01/53/8/1175/AM17/T-33/IC	17.01.17	200nos Laboratory Mouse Frozen Embryos (Mus Musculus) in cryo vials & 200nos of Laboratory Mice (Mus Musculus)	10.23	Comments sought from D/o AHD&F on 24.1.2017
29.	M/s Zoological Garden Alipore, Kolkata 01/53/162/Misc./AM17/Z-3/IC	11.01.17	4nos of Grey Kangaroo Male & Female	Nil	Comments sought from D/o AHD&F & MOEF(WL) on 24.1.2017
30.	M/s A.S. Agro, Mumbai 01/53/8/1084/AM17/A-57/IC	05.01.17	12 Pairs of Goats	2.10	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm.
31.	M/s A Mart, Mumbai 01/53/8/1071/AM17/A-58/IC	05.01.17	1,840,000 Ornamental Fish	52.75	Approved as recommended by D/o AHD&F vide Letter No.110-103/2016 (NF-T) dated 21.03.2017.
RA Mumbai may issue the import authorization to the applicant for import of 18,40,000 (Ninety Two) varieties of ornamental fishes from Indonesia for a CIF value of Rs.52,75,000 (USD 77580) subject to the conditions mentioned in the D/o AHD&F letter No.110-103/2016 (NF-T) dated 21.03.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
32.	M/s A.S. Agro, Mumbai 01/53/8/1121/AM17/A-59/IC	05.01.17	5 Pairs of Pygmy Horse Shetland Pony & 5nos of Pygmy Horse Pella Bella Pony	15	D/o AHD&F vide OM dated 01.03.17 has sought information from the firm
33.	M/s Lupin Ltd, Mumbai 01/53/8/1188/AM17/L-12/IC	19.01.17	4140nos of Rats & Mice	435.94	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF-T) dated 27.02.17
RA Mumbai may issue the import authorization to the applicant for import of 2640 nos. of Mice and 1500 nos. of Rats for R&D purpose from USA/France/ UK/ Netherlands/ Israel/Italy for a CIF value of Rs.4,35,94,983.70 (USD 6,35,032.51) subject to fulfilment of health protocol for import of rodents and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai..					
34.	M/s Bhagyalaxmi Dairy Farms P. Ltd. , Pune 01/53/162/Misc./AM17/B-21/IC	10.01.17	12000nos of HF Conventional Semen & 3000nos of HF Sexed Semen	76.59	Comments sought from D/o AHD&F on 13.1.2017
35.	M/s Sambhu Sivalenka, Chennai 01/53/8/1124/AM17/S-86/IC	09.01.17	1 no. of Cat	.05	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016 (NF-T) dated 27.02.17
RA Chennai may issue the import authorization to the applicant for import of 1 no. of Cat (Name: Fievel, Sex: Male, Age: 13 months, Colour: Black & White) from USA for a CIF value of Rs.5,000 (USD 81) subject to fulfilment of health protocol for import of cats and quarantine procedure and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be					

sent by e-mail to the applicant and RA Chennai.					
36.	M/s Delta Exim Services, Mumbai 01/53/8/1120/AM17/D-16/IC	05.01.17	10,000 Dzn of Live Corals (Mariculture & Aquaculture all varieties)	5	Comments sought from D/o AHD&F & MOEF(WL) on 13.1.2017
37.	M/s Dabur Research Foundation, New Delhi 01/53/8/1126/AM17/D-17/IC	09.01.17	1105 nos. of Mice & 600 nos of Rats	151.75	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF- T) dated 27.02.17
CLA New Delhi may issue the import authorization to the applicant for import of 1105 nos. of Mice (Male/Female) & 600 nos of Rats (Male / Female) for R&D purpose from Netherlands/USA/UK/Italy/Israel/France for a CIF value of Rs.1,51,75,980 /- (USD 1,24,097 & EURO 95,090) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
38.	M/s Jai Research Foundation, Mumbai 01/53/8/1205/AM17/J-25/IC	24.01.17	1500nos of Rats, 1500nos of Mice, 200 nos of Rabbits and 500 nos of Guinea Pigs	245.30	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF- T) dated 02.03.17
RA Mumbai may issue the import authorization to the applicant for import of 1500 nos. of Rats, 1500 nos. of Mice, 500 nos. of Guinea Pigs and 200 nos. of Rabbits from USA/UK/Netherlands/Spain/Italy/France and Israel for R&D purpose for a CIF value of Rs.2,45,30,250/- (EURO 3,27,070) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai..					
39.	M/s Institute of Life Science, Bhubaneswar 01/53/8/1201/AM17/I-42/IC	24.01.17	12 nos of Live Mice Strain	Nil	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF- T) dated 27.02.17
RA Bhubaneswar may issue the import authorization to the applicant for import of 12 nos. of Mice (Strain IRGM -/- CC57/6) for R&D purpose from USA for a CIF value of Rs. Nil subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bhubaneswar.					
40.	M/s Olga Deschamps, New Delhi 01/53/8/1228/AM17/O-5/IC	31.01.17	1nos of Cat	Nil	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016 (NF- T) dated 10.03.17
CLA New Delhi may issue the import authorization to the applicant for import of 1 no. of Cat from Russia for a CIF value of Rs. Nil subject to fulfilment of health protocol for import of cats and quarantine procedure and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
41.	M/s Sunrise Agro 7 Seeds, New Delhi 01/53/8/1056/AM17/S-80/IC	28.12.16	Import of Labeo Bata(Bengali-Bata Maach)	--	Comments sought from D/o AHD&F on 17.2.2017
42.	M/s US Aqua, Chennai 01/53/162/Misc./AM17/U-7/IC	31.01.17	175000 nos of live Ornamental Fish	63.63	Approved as recommended by D/o AHD&F vide Letter No. 35029/10/2009-Fy. (Trade) dated 09.02.2017
RA Chennai may issue the import authorization to the applicant for import of 35 (Thirty five) varieties (as per quantity and description mentioned in the Annexure to D/o AHD&F letter No. 35029/10/2009-Fy. (Trade) dated 09.02.2017) of ornamental fishes from Australia, Brazil, Caribbean Islands, Fiji, Ghana, Indonesia, Japan, Kenya, Malaysia, Maldives, Mauritius, Philippines, Singapore, Sri Lanka, Sudan, Taiwan, Thailand, UAE and USA, Vanuatu, Vietnam and Yemen for a CIF value of Rs.63,63,770/- (USD 96250) subject to the conditions mentioned in the D/o AHD&F letter No. 35029/10/2009-Fy. (Trade) dated 09.02.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
43.	M/s Lupin Ltd, Mumbai 01/53/8/1294/AM17/L-13/IC	16.02.17	1000 nos of Mice Male & Female	Rs.939747 6	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF- T) dated 10.03.2017
RA Mumbai may issue the import authorization to the applicant for import of 1000 nos of Mice for R&D purpose from USA for a CIF value of Rs.93,97,476/- (USD 1,37,390) subject to fulfilment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
44.	M/s 515 Aqua Life India,	22.02.17	692000 nos of	Rs.95,88,6	Comments sought from D/o AHD&F

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	Dongri 01/53/8/1302/AM17/A-69/IC		Ornamental Fish	00	on 27.2.2017
45.	M/s Dolphin Aquarium, Kolkata 01/53/8/1310/AM17/D-20/IC	22.02.17	118500 Pcs of Ornamental Fish	Rs.28,23,1 45.50	Comments sought from D/o AHD&F on 27.2.2017
46.	M/s National Institute of Immunology, New Delhi 01/53/8/1363/AM17/N-35/IC	01.03.17	16 nos Live Mice (Male 7 Female)	Rs.689359	Approved as recommended by D/o AHD&F vide OM No. 110-105/2016 (NF- T) dated 20.03.2017
CLA New Delhi may issue the import authorization to the applicant for import of 16 nos. of Mice from USA for R & D purpose for a CIF value of Rs.6,89,359/- (USD 7,712.90) subject fulfillment of health protocol and quarantine procedure as laid down in S.O.1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
47.	M/s Vikrant J. Rawal, Mumbai 01/53/162/Misc./AM17/V- 32/IC	06.03.17	12 nos of Shetland Ponies Two(2) Colts/Stallions, Ten(10) Fillies/Mares aged six months to 20 years	Rs.22,26,0 00	Approved as recommended by D/o AHD&F vide OM No. 110-102/2016 (NF- T) dated 17.03.2017
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of Colts/Stallion and 10 Nos. of Fillies/Mares from Ireland/UK/USA of Shetland & Falabella Breed Horses for a CIF value of Rs. 22,26,000/- (EURO 30,000) subject to the conditions mentioned in the D/o AHD&F O.M. No. 110-102/2016 (NF-T) dated 17.03.2017 and subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
48.	AMB. Judith Kan's goma- Kapijimpanga (Mrs)., High Commissioner of the Republic of Zambia, New Delhi 01/53/162/Misc./AM17/H-25/IC	07.02.17	01 No. of Pet Dog	Nil	Approved as recommended by D/o AHD&F vide OM No. 110-104/2016-(NF-T) dated 27.02.17 (Ex-Post facto approval)
49.	M/s. Hylasco Bio Technology (India) Pvt Ltd, Hyderabad	08.12.15	1500 Dzn of Crl CD(SD) Crl SD Sasco SD Crl Wi (Han) Mice and 2084 Dzn of Crl CFW (SW)/M/F Mice	1033.57	Approved as recommended by D/o AHD&F vide OM No. 102-69/2015-Trade dated 27.02.2017
RA Secunderabad may issue the import authorization to the applicant for import of 1500 Dzn of Crl CD(SD) Crl SD Sasco SD Crl Wi (Han) Mice and 2084 Dzn of Crl CFW (SW)/M/F Mice (as per quantity and description mentioned in the Annexure to D/o AHD&F vide OM No. 102-69/2015-Trade dated 27.02.2017) from USA, UK, and Canada for R&D purpose for a CIF value of Rs. 10,33,57,084/- (USD 10,26,492.30) subject subject to fulfillment of health protocol for import of rodent and quarantine procedure as laid down in S.O. 1495 (E) dated 10.06.2014 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad. The permission granted vide Sl. No. 22 of the EFC Meeting No. 04/AM17 dated 21.07.2016 is amended.					
Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)					
50.	Balaji Udyog, Faridabad 01/53/8/241/AM-15/B-15/IC	4.8.14	25,600 MT of Used Rubber Tyres & Used Tubes Scrap	1280	The Committee decided to close the case as the application will be considered by MOEF after receipt of confirmation of compliance of the certain improvement as suggested by MOEF and fire clearance.
51.	Parekh Rubber Co., Anand 01/53/162/615/AM-16/P-38/IC	23.09.15	10,000 MTs of rubber tyre scrap and used tube scrap.	43.56	The Committee decided to close the case as that case will be examined by MoEFCC on receipt of site visit report by CPCB.
52.	Triton Graphite Juhu Tata Road, Mumbai 01/53/162/598/AM16/T-22/IC	21.08.15	22000 Kgs of Graphite Electrode Scrap	13.93	The Committee decided to close the case as the unit is not complying with SOP issued by MoEFCC.
53.	M/s. Gravita India Ltd, Jaipur 01/53/162/Misc./AM17/G-11/IC	Nil	10000 MTs of Battery Scrap & Battery Waste/Lead acid Battery Scrap	6800.00	MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed in 72 nd meeting of Expert Committee and recommended site

					visit of both the units in the current year Recommended for 7326 MTs by DIPP vide OM No. 9/42/2016-TSW dated 22.08.16
54.	M/s. Green Rubber Industries, Delhi 01/53/8/612/AM17/G-13/IC	05.09.16	45000 MTs of Old & Used Rubber tyres& Butyl Tubes Scrap	672.21	The Committee decided to close the case as the application will be considered by MOEF after receipt of confirmation of compliance of the certain improvement as suggested by MOEF and fire clearance.
55.	M/s. Usher Eco Power Limited 01/53/162/MISC/AM17/U-3/IC	23.08.16	50 Ton of Rice Husk Ash	10.42	DIPP vide OM No. 9/55/2016-TSW dated 29.09.2016 has recommended the proposal subject to NOC of MoEF&CC. Comments sought from MoEF&CC vide OM dated 03.10.2016. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, again a copy of the application has been forwarded to MoEF&CC.
56.	M/s. Shree Rubber Tech, Nagpur 01/53/8/494/AM17/S-44/IC	09.08.16	6242 MTs of Waste/Scrap/used Rubber Tyres& Tubes (With side wall cut/multi cut/ Shreds)	307.35	Comments sought from MOEF on 06.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Recommended for 1332 MTs by DIPP vide OM No. 9/54/2016-TSW dated 28.11.2016.
57.	M/s. Kesar Colour Chem Industries, Mumbai 01/53/8/173/AM17/K-9/IC	08.09.16	5 MT of Refused Derived Fuel	5000.00	DIPP vide OM No. 9/32/2016-TSW on 29.09.16 has suggested that in the first instance, the firm may be advised to seek NOC from MoEF & CC. Comments from MoEF&CC is awaited. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, again a copy of the application has been forwarded to MoEF&CC.
58.	M/s. Kavita Overseas Pvt. Ltd, Delhi 01/53/8/810/AM17/K-15/IC	25.10.16	4000 MTs of Lead Scrap (ISRI Code: Radio, Racks, Ropes, Relay, Rents and Rails	2144.00	Comments sought from MOEF & CC on 31.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. DIPP vide OM dated 09.03.17 has sought information from the firm
59.	M/s. Chloride Metals Ltd, Kolar, Karnataka 01/53/8/1055/AM17/C-22/IC	27.12.16	15000 MT of Waste Acid Batteries(ISRI: Rains)	9180.00	Approved for 5,000 MTs as recommended by DIPP vide OM No. 9/2/2017-TSW dated 27.02.17 and MoEF&CC vide OM No. 23-153/2014-HSMD dated 09.02.2017
RA Bangalore may issue the import authorization to the applicant for import of 5000 MTs of Drained Waste Lead Acid Batteries (Crushed/Broken) from UAE for a proportionate CIF value subject to the conditions mentioned in the MoEF&CC OM No. 23-153/2014-HSMD dated 09.02.2017 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore					
60.	M/s. GRP Ltd., Mumbai 01/53/8/1057/AM17/G-22/IC	28.12.16	5000 MTs of used waste and scrap rubber tyre cut into two or multiple cut pieces, press/baled or in shred forms	335.00	Comments sought from MOEF on 02.01.2017 Recommended by DIPP vide OM No. 9/1/2017-TSW dated 20.01.17.

61.	M/s. Simar Port Pvt. Ltd. , Mumbai 01/53/8/1192/AM17/S-70/IC	23.1.17	5000,000 MTs of Stone Boulders Weighing Not more than 8.0 MTs each	4760	DIPP vide OM No. 9/9/2017-TSW dated 15.02.17 has given their NOC subject to NOC from Ministry of Shipping. Comments sought from Ministry of Shipping on 03.03.17
62.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1176 /AM17/P-27/IC	30.01.2017	10000 Mt of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	5783.40	Comments sought from MoEF on 15.02.2017 DIPP has sought information from the applicant vide O.M. No. 9/13/2017-TSW dated 22.02.2017
63.	M/s. Pilot Industries Ltd. , Delhi 01/53/8/1157 /AM17/P-26/IC	12.01.2017	7500 MTs of Waste Acid lead Batteries (ISRI:Rail & Rains), Radio, Racks, Relay, Ropes, Rakes	4337.55	Comments sought from MoEF on 15.02.2017 DIPP has sought information from the firm vide O.M. No. 9/13/2017-TSW dated 22.02.2017
64.	M/s. AP Rubber Reclamers Pvt. Ltd, Prakasam, Andra Pradesh 01/53/8/1390/AM17/A-75/IC	09.03.2017	1500 MT of Used Rubber Tyres Scarp Multicuts/Press/Bale d/ Shredded	Rs.120000 00	Approved for 1,200 MTs as recommended by DIPP vide OM No. 9/16/2017-TSW dated 15.03.17 and MoEF&CC vide OM No. 23-30/2015-HSMD dated 24.01.2017 (Confirmation received from MoEF&CC)

RA Secunderabad may issue the import authorization to the applicant for import of 1200 MTs of used rubber tyres and tubes scrap (multi-cuts/shredded) (Loose or Press Baled) from GCA for a proportionate CIF value subject to the conditions mentioned in MoEF&CC OM No. 23-30/2015-HSMD dated 24.01.2017 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Secunderabad.

65.	M/s. Sadguru Enterprises, Wada 01/53/8/1321/AM17/S-103/IC	17.02.17	3500 MT Scrap of waste rubber tyre in Shredded or 1 cut or 2 cuts or 3 cuts and scrap of waste rubber tyre	Rs.8,330,0 00	Comments sought from MoEF & DIPP on 09.03.2017.
66.	M/s. Shree Sadanand Rubber Industries, New Delhi 01/53/162/00060/AM17/S- 105/IC	09.03.17	17500 MT of used rubber Tyres/Tubes Scrap (with multiple cuts/shreds/press baled	1400.00	Approved as recommended by DIPP vide OM No. 9/17/2017-TSW dated 15.03.2017 and MoEF&CC vide OM No. 23-145/2016-HSMD dated 03.03.2017 (Confirmation received from MoEF&CC)

CLA New Delhi may issue the import authorization to the applicant for import of 17,500 MTs of used rubber tyres / tubes scrap (multi-cuts/shredded) in press baled or in loose form from GCA for a CIF value of Rs. 14,00,00,000/- (USD 20,00,000) subject to the conditions mentioned in MoEF&CC OM No.. 23-145/2016-HSMD dated 03.03.2017 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi..

67.	M/s. Vinora Industries, Chennai 01/53/8/1255 /AM17/V-26/IC	09.02.2017	7000 MT of Rubber Tyres Scarp (Multi- cuts/Shredded/Press/ Baled/Powder/Granul es	Rs.3,86,96, 000	Approved as recommended by DIPP vide OM No. 9/14/2017-TSW dated 27.02.17 and MoEF&CC vide OM No. 23-136/2014-HSMD dated 18.01.2017 (Confirmation received from MoEF&CC)
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RA Chennai may issue the import authorization to the applicant for import of 7000 MTs of used rubber tyres scrap (multi-cuts/single cut/shredded) in press baled or in loose form from G.C.A. for a CIF value Rs.3,86,96,000/- (USD 5,60,000) subject to the conditions mentioned in the MoEF&CC O.M. No. 23-136/2014-HSMD dated 18.01.2017 as well as actual user condition besides other usual condition of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai

Part-3 Ministry of Steel

68.	M/s. Bansal Brothers , Bhilai 01/53/8/979/AM17/B-19/IC	07.12.16	20 M.T. of Niobium Concentrate	68	M/o Steel vide Letter No. 2(1)2015-TD dated 02.01.17 has informed that import of Niobium Tantalum ores and concentrates are under restricted list, subject to Atomic Energy Act, 1962 and Rules there under. Hence, concurrence from DAE may be
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69.	M/s. Arfin India Ltd. , Ahmedabad 01/53/162/Misc/AM17/A-69/IC	22.02.17	100 MTs of Titanium Scrap	Rs.110400 00	M/o Steel vide letter dated 07.03.2017 has sought information from the firm.
Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)					
70.	Chirag Enterprise, Jamnagar 01/53/162/1126/AM-16/C-46/IC	21.03.16	2000 MTs of Acrylic Plastic scrap	630.00	Comments sought from MoEF on 23.03.2016. MoEF&CC vide OM No. 5- 13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import 1000 MT of acrylic plastic scrap in 2014. The MoEF recommended 1000 MT for manufacturing MMA monomer. NOC vide F. No. 17-29/2009-HSMD dated 02.11.2015 has already been issued in this regard. Copy of NOC dated 02.11.2015 has been sought from MoEF&CC. Recommended for 800 MTs by C&PC vide OM No. 25016/2/2013-PC II dated 10.03.16
71.	Meghmani Organics Ltd, Ahmedabad 01/53/8/691/AM-16/M-78/IC	31.03.16	170000 kgs of Carbon tetra chloride	17.19	Recommended for 170 MTs by MoEF&CC vide OM No. 11/7/2016-OC dated 26.04.16. Comments sought from D/o C&PC on 06.04.16
72.	M/s. Rajdeep Plastics, Jamnagar 01/53/8/43/AM-17/R-4/IC	27.04.20 16	500 MTs of Acrylic Plastic Scrap,	204.00	Comments sought from D/o C & PC on 5.05.2016 MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import acrylic plastic sheet scrap in 2014. MoEF recommended 500 MT. NOC vide F. No. 17-7/2013- HSMD dated 02.11.2015 has already been issued in this regard. NoC not received from MoEF&CC. Copy of NOC dated 02.11.2015 has been sought from MoEF&CC
73.	M/s. Globe Products, Jamnagar 01/53/8/42/AM-17/G-3/IC	27.04.20 16	500 MTs of Acrylic Plastic Sheets Scrap,	204.00	Comments sought from C & PC on 5.05.2016 MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the matter was discussed on 62 nd Meeting of Expert Committee and the applicant was granted permission to import 500 MT of acrylic plastic scrap in 2014. MoEF recommended 500 MT for manufacturing MMA monomer. NOC vide F. No. 17- 7/2010-HSMD (Vol.II) dated 02.11.2015 has already been issued in this regard. NoC not received from MoEF&CC. Copy of NOC dated 02.11.2015 has been sought from MoEF&CC.
74.	M/s. Gadre Marine Exports Pvt Ltd, Ratnagiri. 01/53/8/00069/AM17/G-6/IC	11.05.16	600 Cubic Meter of Anaerobic Granular Start-up Sludge	91.26	Comments sought from D/o C & PC on 19.5.16

75.	M/s. United States Pharmacopeia India Pvt. Ltd, Hyderabad 01/53/8/295/AM17/U-2/IC	22.06.16	5 Litre of 1,1,1, Trichloroethane	7.20	Comments sought from D/o C&PC on 04.07.16
76.	M/s. Sun Acrylics Pvt. Ltd., Mumbai 01/53/162/Misc/AM17/S-66/IC	19.10.16	460 M.T Acrylic Plastic Sheet Scrap	161.00	Comments sought from MOEF & C&PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, a copy of the application has been forwarded to MoEF&CC.
77.	M/s. Shree Ganesh Vyapar Udyog, Mumbai 01/53/162/Misc/AM17/S-65/IC	19.10.16	320 M.T Acrylic Plastic Sheet Scrap	112.00	Comments sought from MOEF & D/o C & PC on 24.10.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, a copy of the application has been again sent to MoEF&CC.
78.	M/s. Saarjay Chemicals Pvt. Ltd, Ahmedabad 01/53/8/1089/AM17/S-83/IC	05.01.17	100 MTs of Zinc Ash	41.40	Comments sought from D/o C&PC on 25.01.17
Part-5 Department of Electronics & Information Technology (Deity) & Ministry of Environment & Forests (MoEF)					
79.	M/s. Greenscape Eco Management Pvt Ltd, New 01/53/8/648/AM17/G-14/IC	12.09.16	82.5 MT of Used Electricals & Electronic Equipments as per ANF-2M	416.50	Comments sought from MOEF on 15.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that they have not received the application, a copy of the application has been again sent to MoEF&CC. Recommended by Deity vide OM No. 16(16)/2016-IPHW dated 09.03.17
80.	M/s. ICT Service Management solutions India Pvt. Ltd, Bangalore 01/53/8/667/AM17/I-23/IC	14.09.16	11700 nos of Refurbished Laptop	274.53	Recommended for 5775 Nos. by MoEF&CC vide OM No. 23-161/2016-HSMD dated 18.01.17. Deity vide letter dated 10.10.2016 has sought information from the firm.
81.	M/s. Seal Infotech Pvt Ltd, Chennai 01/53/8/658/AM17/S-58/IC	14.09.16	146 nos of support Services as per ANF-2M	18.32	Comments sought from MOEF on 22.09.16. MoEF&CC vide OM No. 5-13/2013-HSMD dated 03.02.17 have informed that the application is under process. Deity vide Letter No. 16(19)/2016-IPHW dated 29.12.16 has sought information from the firm.
82.	M/s Spatika Digital Solutions Pvt. Ltd. Chennai 01/53/162/Misc/AM-17/S-74/IC	01.12.16	337 Computer Parts	19.75	Deity vide letter No. 16(17)/2016-IPHW dated 29.12.16 has sought information from the firm. Comments sought from MoEF&CC vide OM dated 05.12.16
83.	M/s. IBM India Pvt Ltd, Bangalore 01/53/8/958/AM17/I-39/IC	06.12.16	14650 nos. of Composite of Refurbished Computers Parts	7710.45	Comments sought from MOEF on 07.12.16 Deity vide Letter No. 16(18)/2016-IPHW dated 03.01.17 has sought information from the firm.
Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]					
84.	M/s. Reflex Industries Ltd, Chennai 01/53/8/631/AM16/R-55/IC	15.02.16	1000 M.T. of HCFC-R141B(1,1-Dichloro-1-Fluoroethane)	1526.43	Approved as recommended by MoEF&CC vide OM No. 11/2/2017-OC dated 14.03.2017

RA Chennai may issue the import authorization to the applicant for import of 1000 MT of HCFC R-141b (1,1-Dichloro -1-1 Fluoroethane) from China for a CIF value Rs.15,26,43,504/- (US\$ 22,30,000) subject actual user condition besides other usual condition of import authorization.					
85.	M/s. Manali Petrochemical Ltd, Chennai 01/53/8/303/AM17/M-10/IC	24.06.16	800 MT of Dichloro Fluoro Ethane HCFC141B	1613.89	Approved as recommended by MoEF&CC vide OM No. 11/2/2017-OC dated 14.03.2017
RA Chennai may issue the import authorization to the applicant for import of 800 MT of Dichloro Fluoro Ethane (HCFC-141b) from China/USA/Japan/Germany for a CIF value Rs.16,13,89,800/- (US\$ 25,08,000) subject actual user condition besides other usual condition of import authorization.					
86.	M/s. Stallion Enterprises, Mumbai 01/53/8/559/AM17/S-47/IC	26.08.16	10 M.T of R 124	102.51	Comments sought from MOEF (O) on 31.08.16
87.	M/s. Gujarat Fluorochemicals Ltd. , Vadodara 01/53/8/1181/AM17/G-25/IC	19.01.20 17	500MTs of R- 142B(1-Chloro-1, 1- Difluoroethane	875	Comments sought from MOEF 27.12.2016
88.	M/s. Industrial Atomizer Co. Mumbai 01/53/8/1267/AM16/I-43/IC		80 MTs of 1-1- Dichloro-1- Fluoroethane(HCFC- 141B)	Rs.235200 00	Comments sought from MoEF as on 14.02.2017
Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]					
89.	M/s. Ziaul Hoque (Proprietor Firdous Industries), Assam 01/53/162/1131/AM-16/Z-5/IC	28.03.16	7.5 Kgs of Thymelaeaceae Aquilaria crassna (Compound Oil)	0.51	Comments sought from MOEF (WL) on 31.03.2016.
90.	M/s. Gautam Trading Company, Delhi 01/53/162/MISC/AM-17/G-2/IC	26.4.16	40 M.T. of Saussurea Lappa	12.99	MOEF & CC(WL) has sought information vide OM no. 3-44/2016/WL dated 30.05.2016 Comments sought from AYUSH on 03.05.16
91.	M/s. Asim Ghosh, Mumbai 01/53/8/598/AM17/A-34/IC	01.09.16	01 nos of Male Bull Eik Trophy (Taxidermy)	1.75	MOEF(WL) vide letter dated 25.10.2016 has sought information from Wildlife Institute of India.
92.	M/s. Kushaldeep Singh Dhillon, Chandigarh 01/53/8/705/AM17/K-14/IC	29.09.16	7 pcs of Animal Trophies legally Hunted	3.63	Comments sought from MOEF(WL) on 03.10.16
93.	M/s Yashoda International, Faridabad 01/53/171/68/AM17/Y-1/IC	01.12.16	18 Tons of Grade B Foam Scrap	4.41	Comments sought from MOEF&C&PC on 06.12.2016
94.	M/s Dr. T. Prabhakar Chowdary, Hyerabad 01/53/8/1132/AM17/T-30/IC	10.01.17	21nos of Taxidermy Animal Mount	1.87	Comments sought form MOEF(WL) on 13.01.2017
95.	M/s Dr. T. Aditya Chowdary, Hyerabad 01/53/8/1118/AM17/T-28/IC	06.01.17	21nos of Taxidermy Animal Mount	2.98	Comments sought form MOEF(WL) on13.01.2017
96.	M/s Sarvat Mahmood, Hyderabad 01/53/8/1209/AM17/S-92/IC	30.01.20 17	23 nos of Taxidermy Animal Mounts	2.70	Comments sought from D/o MOEF(WL) on 2.2.2017
97.	M/s. Hi-Tech advance Products, Indore 01/53/8/1238/AM17/H-26/IC	7.02.201 7	7 sets of Veterinary Equipment/Tranquili zer Equipment/Co2- Injectionrifle accessories	10.21	Approved as recommended by MoEF&CC vide OM No. 3-6/2017/WL dated 23.02.2017
RA Indore may issue the import authorization to the applicant for import of 7 sets of veterinary Equipment/Tranquilizer equipments (as per the quantity and description mentioned in MoEF&CC OM No. 3-6/2017/WL dated 23.02.2017) from Denmark for a CIF value of					

Rs.10,21,828/- (USD13,771.27) subject to the conditions mentioned in the MoEF&CC O.M. No.3-6/2017/WL dated 23.02.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Indore.

98.	M/s. G. Amarendra Reddy, Hyderabad 01/53/8/1249/AM17/G-29/IC	9.02.17	22nos of Taxidermy Animal Mounts	2.79	Comments sought from MOEF(WL) 9.2.2017
99.	M/s. G. Abhinav Ram Reddy, Hyderabad 01/53/8/1248/AM17/G-28/IC	9.02.17	23nos of Hunted Animal Trophies	2	Comments sought from MOEF(WL) 9.2.2017
100.	M/s. K.R. Suresh Reddy, Hyderabad 01/53/8/1286/AM17/K-24/IC	16.02.17	21nos of Taxidermy Animal Mounts	Rs.199220	Comments sought from MoEF(WL) as on 17.02.2017
101.	M/s. Hi-Tech Advance Products, ore 01/53/8/1372/AM17/H-30/IC	02.03.17	8sets of veterinary Equipment/Tranquili zer Equipment/Co2- Injection rifle Accessories	Rs.133201 0	Comments sought from MoEF(WL) as on 06.03.2017

PART- 9 D/o Heavy Industry

102.	M/s Schneider Electric System 01/53/8/928/AM17/S-73/IC	29.11.16	1921 nos of Switch Chassis	15.28	Comments sought from DHI 06.12.2016
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Part-10 (A) Ministry of Home Affairs (MHA)-Prov. Division

103.	National Security Guard, New Delhi 01/53/162/950/AM- 15/N-47/IC	11.3.15	128 nos. of Sniper Rifle as per Annexure-A of application.	951.53	Comments sought from MHA on 24.3.15
104.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/577/AM-16/O-9/IC	14.1.16	03 nos. of Night Vision Devices.	5.53	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
105.	OIS Advanced Technology Pvt. Ltd., New Delhi 01/53/8/576/AM-16/O-8/IC	14.1.16	01 no. of UAV/DRONE System.	6.17	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
106.	M/s. Avaana Software & Services Pvt. Ltd, New Delhi 01/53/8/131/AM-14/A-23/IC	23.02.16	500 Nos. of unmanned Arial Vehicle	250.00	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that PM Division deal with the NOCs for CAPFS/State Police only. Application has been sent to IS Division of MHA.
107.	Commandant, 47BN PAC Task Force, Ghaziabad 01/53/162/1100/AM-16/C-45/IC	14.03.16	Taser X2 Electronics Disabling Device (EDD)	7.44	MHA vide Letter No. IV-20011/04/2016- Prov. I dated 07.02.17 has sought information from the applicant.
108.	M/s. WW Defsys Pvt. Ltd, New Delhi. 01/53/8/00062/AM-17/W-3/IC	9.05.16	17 nos of Night Vision Binocular DIANA3X	34.05	MHA vide OM No. 24011/11/2013-Prov.I dated 17.01.17 has informed that they have sought information from the security agencies. Same is awaited.
109.	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos of Hand held Thermal Imager	172.52	MHA vide letter dated 08.09.16 has sought information from AIG, Odisha.
110.	DG Indo-Tibetan Border Police, New Delhi 01/53/8/524/AM17/T-15/IC	18.08.16	05 nos of Water jet Disrupter Model Recoilless Disrupter WJD with 50 nos of cartridge	51.91	MHA vide OM No. 24011/11/2013-Prov.I dated 16.01.17 has informed that they have sought information from the security agencies. Same is awaited.
111.	M/s. OIS Advanced Technology Pvt. Ltd, New	29.08.16	60 nos of Night Vision Monocular	80.00	MHA vide letter dated 07.11.16 has sought information from AIG, Chhattisgarh.

	Delhi 01/53/8/571/AM17/O-3/IC				
112.	The Addl. Director General of Police, Operation,(Octopus), Hyderabad 01/53/8/695/AM17/A-38/IC	26.09.16	Arm & Ammunition as per ANF-2M	4.04	Approved as recommended by MHA vide OM No. IV-13012/01/2016-Prov.II dated 09.03.17
RA Secunderabad may issue the import authorization to the applicant for import of 207 nos of spare parts of colt 9 mm (as per ANF-2M) from USA for a CIF value of Rs.4,04,777/- (USD 5,952.61) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & RA Secunderabad..					
113.	Dy. Inspector General(Proc) ITBP, New Delhi 01/53/162/46/AM17/I-26/IC	26.09.16	Arm & Ammunition as per ANF-2M	7.19	Approved as recommended by MHA vide OM No. IV-13012/01/2016-Prov.II dated 09.03.17
CLA New Delhi may issue the import authorization to the applicant for import of 1 No. of Sniper Rifles with accessories (as per ANF-2M) from USA for a CIF value of Rs.7,19,514.80 (US\$ 10,581.1) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant & CLA New Delhi..					
114.	M/s. Cassiopeia Consultants Pvt. Ltd, New Delhi 01/53/8/708/AM17/C-17/IC	30.10.16	20 nos of Weapon Sight Make: EOTECH 552.A65 & Picatinny Rail	14.30	Approved as recommended by MHA vide OM No. IV-13012/01/2016-Prov.II dated 09.03.17.
CLA New Delhi may issue the import authorization to the applicant for import of 20 nos. of Weapon sight make: EOTECH 552.A65 & Picatinny rail from GCA for a CIF value of Rs.14,30,000/- (US\$ 21,343) for supply to The Addl. Director General of Police, Operations, Greyhounds, Telangana, Hyderabad-500089 subject to usual conditions of import authorization.					
115.	M/s. National Security Guard, New Delhi 01/53/8/784/AM17/N-18/IC	20.10.16	180 Nos of Sub Machine Gun MP5 A5 with accessories, spares parts and gauges	390.31	Approved as recommended by MHA vide OM No. IV-13012/01/2016-Prov.II dated 09.03.17
CLA New Delhi may issue the import authorization to the applicant for import of 180 nos. of sub machine gun with accessories (as per Annexure-A to ANF-2M) from Germany for a CIF value of Rs.3,90,31,726/- (EURO 5,18,971.28) subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi. .					
116.	M/s. Continental Defence Solutions P Ltd, New Delhi 01/53/8/871/AM17/C-19/IC	4.11.2016	1 nos of Sniper Rifle & 300 nos of Ammunition	.203	Comments sought from MHA on 21.11.16
117.	M/s. National Security Guard, New Delhi 01/53/8/889/AM17/N-23/IC	9.11.16	140 Nos. of Simuntion Systems	343.25	Comments sought from MHA on 24.11.2016
118.	M/s Economic Explosives, Nagpur 01/53/8/936/AM17/E-17/IC	05.12.16	35000 nos of Ammunition 40mm HE for UGL and 200421 nos of Grenades 30mm HE for Automatic Grade Launchers(AGL)	7827.74	Comments sought from MHA 06.12.2016
119.	M/s National Security Guard, New Delhi 01/53/8/589/AM17/S-68/IC	30.12.16	12480 nos of Cartridge .338 Lapua Mag B408 16.2g/250 gr FMJBT Lock Base and 6240 nos of Cartridge .338 Lapua Mag N508 15.0g/231gr naturalis Patruuna Ammunition	444.72	Comments sought from MHA 11.11.2016
120.	M/s Alpha Design Technologies Pvt. Ltd. ,	06.01.17	12 nos of corner Shot CSM Model-FN57	37.92	MHA vide Letter No. 13012/01/16-Prov.II dated 07.02.17 has sought information from

	Bangalore 01/53/8/1122/AM17/A-60/IC				the applicant.
121.	M/s Tonbo Imaging India Pvt. Ltd., Bengaluru 01/53/8/1185/AM17/T-35/IC	18.01.17	75nos of Rifle Mounted Thermal Imager EK640-75	392.70	Comments sought from MHA 24.1.2017
122.	M/s National Security Guard, New Delhi 01/53/8/1300/AM17/N-32/IC	21.02.17	350nos of Procurement of Barrel with receiver assembly for SMG MP5	Rs.178590 50	Comments sought for MHA 27.2.2017
123.	M/s National Security Guard, New Delhi 01/53/8/1325/AM17/N-34/IC	23.02.17	6nos of Sub Machine Gun MP9(9x19MM)	Rs.14,79,0 82	Comments sought for MHA 7.3.2017
124.	M/s National Security Guard, New Delhi 01/53/8/1324/AM17/N-34/IC	23.02.17	6 sets of wireless Spy Camera with Transmission Systems (Multiple camera Systems with one control systems)	Rs.3,58,58, 221	Comments sought for MHA 7.3.2017
125.	M/s Dinex India Pvt. Ltd, Dehradun 01/53/8/1318/AM17/D-21/IC	23.02.20 17	300000nos of Empty Cases, unprimed Hulls neutron++ Rosso 127012	Rs.8,62,10 0	Comments sought for MHA 7.3.2017
126.	M/s. Tak Technologies Pvt. Ltd., New Delhi 01/53/8/613/AM16/T-37/IC	04.02.16	26 nos of Holographic Weapon Sight.	12.46	Approved , as recommended by MHA vide OM No. IV-13012/01/2016-Prov.II dated 09.03.17
CLA New Delhi may issue the import authorization to the applicant for import of 26 nos of Holographic weapons sight from UAE for a CIF value of Rs.12,46,327/- (US\$ 18,385) for supply to ATS (HQ), Lucknow, Uttar Pradesh Police subject to usual conditions of import authorization.					
Part-10 (B) Ministry of Home Affairs (MHA)-IS Division					
127.	M/s. Gajanana Gun House, Surat 01/53/8/693/AM17/G-18/IC	26.09.16	20,000 nos of Arms & Ammunition as per ANF-2M	110.00	Comments sought from MHA on 19.10.16
128.	M/s. World Sales Corporation, New Delhi 01/53/8/736/AM17/W-7/IC	10.10.16	3,78,000 nos of Arms & Ammunition	84.35	Comments sought from MHA on 19.10.16
129.	M/s. Sharda Gun House, New Delhi 01/53/8/452/AM17/S-41/IC	13.10.16	2500 Nos of Air Pistols/ Air Rifles/ Air Guns	140.00	Comments sought from MHA on 03.11.16
130.	M/s. Sharda Gun House, New Delhi 01/53/8/451/AM17/S-40/IC	02.08.16	2000 Nos of Toy Guns/ Starter/ Blank Guns/ Replicas/ Gas Guns/ Pepper Guns	100.00	The Committee decided to close the case as MHA vide OM No. V 11026/112/2016-Arms dated 07.03.17 has informed that there is exemption in case of Toys Guns, Replicas as per New Arms Rules, 2016. However, in case of Starters, Blank Guns, Pepper Guns the firm need to have proper license.
131.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi 01/53/8/831/AM17/A-43/IC	27.10.16	10000 Nos of PCP Air Pistol.177 Cal (7.5 Joules) and 1000 Nos of Air Pistol. 177 Cal (7.5 Joules)	1555.95	Comments sought from MHA on 03.11.16
132.	M/s. Abhinav Futuristics Pvt Ltd, New Delhi	27.10.16	10000 Nos of APX Air Rifle. 177 Cal (7 Joules) and 1000 Nos	1555.95	Comments sought from MHA on 03.11.16

	01/53/8/832/AM17/A-44/IC		of Air Rifle. 177 Cal (7.5 Joules)		
133.	M/s. Amandeep Kaur Dhawan, New Delhi 01/53/8/761/AM17/A-41/IC	Nil	2 Nos. of .357 Pistol with Spare barrel with accessories	3.12	Comments sought from MHA on 19.10.16
134.	M/s JD Sports, New Delhi 01/53/8/589/AM17/J-13/IC	13.10.16	500 nos of Blank Pistol	40.00	Comments sought for MHA 11.11.2016
135.	M/s Shobha ANO Prints Pvt. Ltd. Hyderabad 01/53/8/1034/AM17/S-78/IC	23.12.16	4 nos of Hand Held Thermal Binocular (Sii HB) and 05 nos Android Thermography Camera	39	MHA vide letter dated 13.01.17 has sought information from CRPF, New Delhi
136.	M/s VKC & Sons Advanced devices Pvt. Ltd., New Delhi 01/53/8/1064/AM17/V-24/IC	03.01.17	2500 Pcs of air Pistol .177 cal(1.9 Joules)	125.33	Comments sought for MHA 06.01.2017
137.	M/s Bhargav Arms Company, Jammu 01/53/8/1125/AM17/B-22/IC	09.01.17	674 nos of Arms & Ammunition	20.19	Comments sought for MHA 13.1.2017
138.	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/1194/AM17/D-18/IC	29.01.17	150,000nos of Primed Hulls 12 70 16	4.38	Comments sought for MHA 27.1.2017
Part-11 Defence Research & Development Organisation (DRDO)					
139.	Micron Instruments Pvt. Ltd., Chandigarh 01/53/8/410/AM-16/M-52/IC	30.9.15	140000 nos. of Blaided Nails.	5.78	Recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 15.01.16, however, they have suggested consulting Deptt. of Defence Production before taking a decision in the case. Comments sought from DDP on 15.03.16.
140.	Star Aerospace Industries, Dehradun 01/53/8/435/AM-16/S-114/IC	16.10.15	01 no. of Jammer.	42.04	Approved as recommended by DRDO vide Letter No. DIC/SCOMET/4802/M/17 dated 04.03.2017
RA Dehradun may issue the import authorization to the applicant for import of 01 No. of Jammers from Israel for a CIF value of Rs. 42,04,676/- (USD 64,400) for supply to Headquarters Northern Command subject to usual conditions of import authorization.					
141.	Tak Technologies Pvt. Ltd., New Delhi 01/53/8/537/AM-16/T-30/IC	22.12.15	10600 nos. of Night Vision Devices.	55580.00	Rejected as not recommended by DRDO vide letter No. DIC/SCOMET/4802/M/15 dated 21.03.17.
142.	M/s Rockwell Collins (India) Enterprises Pvt. Ltd., Hyderabad 01/53/8/1221/AM17/R-32/IC	30.11.17	1no. of Spotter RF C40C and 1no. of Mobile Shield Sensor	9.95	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 03.03.17
RA Secunderabd may issue the import authorization to the applicant for import of 01 no. of Spotter RF C40C and 01 no. of Mobile Shield Sensor from Spotter RF LLC,USA for Air Head Quarter, MoD, Government of India for a CIF Value of Rs.9,95,890/- (US\$14,350) subject to usual condition of import authorization.					
143.	M/s Beltechexport India Pvt. Ltd, New Delhi 01/53/8/1258/AM17/B-25/IC	09.2.17	30nos of Muzzle Reference System 7597.00.00.000, 1000 nos of Ge Lens ECG814.DMT-09, 930nos of Bearing 5-1000084, 1840nos of Bearing 5-1000098, 1840nos of Bearing 5-1000095 and 03nos of Thermal imaging	Rs.703092 50	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 21.02.17

			camera-FC 56.941.237		
CLA New Delhi may issue the import authorization to the applicant for import of 30 nos. of Muzzle Reference System 7597.00.00.000, 1000 nos. of Ge Lens ECG814.DMT-09, 930 nos. of Bearing 5-1000084, 1840 nos. of Bearing 5-1000098, 1840 nos of Bearing 5-1000095 and 03 nos. of Thermal imaging Camera-FC 56.941.237 from Belarus, Russia, France and Japan for a CIF Value Rs.7,03,09,250/- (US\$ 10,17,50,000) for supply to Ministry of Defence subject to usual conditions of import authorization..					
144.	M/s Narendra Explosives Ltd., New Delhi 01/53/8/1260/AM17/N-31/IC	09.2.17	200 nos of 38MM Shell casing Primed, 200nos of 38MM Shell Inner Casing, 200nos of Nest for Black Powder, 200nos of cap/Ring for 38MM Shell inner casing, 200nos of Plastic Distancer and 200nos of Cap for 38MM Shell casing	Rs.96,900	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 06.03.17
CLA New Delhi may issue the import authorization to the applicant for import of 200 nos. of 38MM Shell Casing Primed, 200 nos. of 38MM Shell Inner Casing, 200 nos. of Nest for Black Powder, 200 nos. of Cap/Ring for 38MM Shell Inner Casing, 200 nos. of Plastic Distancer and 200 nos. of cap for 38MM Shell Casing from M/s. International Armour Company, Greece for a CIF Value Rs.96,900 (EURO 1292) for development of 38MM OC Shell for DRDE lab, DRDO subject to usual conditions of import authorization.					
145.	M/s Vimal Jyothi Engineering College, Kerala 01/53/8/1296/AM17/V-19/IC	21.2.17	1nos of 1U Tube sat Kit	Rs.40800	Approved as recommended by DRDO vide letter No. DIC/SCOMET/4802/M/16 dated 16.03.17
RA Cochin may issue the import authorization to the applicant for import of 01 no. of IU Tube Sat Kit from USA for a CIF Value Rs.40,800/- (US\$600) from M/s. Inter Orbital Systems, USA subject to actual user condition besides other usual conditions of import authorization					
146.	M/s The Tata Power Company Ltd, Bangalore 01/53/8/1397/AM17/WT-41/IC	06.03.17	2 sets of Tacan 2010 Systems 448- FAE2010BA , 2 sets of DME Low Power System 448- FAE2020AB, 2 sets of DME High Power System 448- FAE2020AA and 5 Nos. of SMT-STE for DME-HP, DME-LP, Tacan FAS746	824.99	Approved as recommended by DRDO vide letter No. DIC/SCOMET/Import/4802/M /17 dated 23.03.2017
RA Bangalore may issue the import authorization to the applicant for import of 2 sets of Tacan 2010 Systems 448-FAE2010BA , 2 sets of DME Low Power System 448-FAE2020AB, 2 sets of DME High Power System 448-FAE2020AA and 5 Nos. of SMT-STE for DME-HP, DME-LP, Tacan FAS746 from UK for a CIF Value Rs.8, 24, 99,896/- (GBP 9,47,730) for supply to Air Force Station, Sirsa and Air Force Station-Chandigarh subject to usual conditions of import authorization .					
Part-12 Ministry of Petroleum & Natural Gas (M&PNG)					
147.	M/s. Kodarma Chemicals Pvt. Ltd, West Bengal 01/53/8/00064/AM-17/K-7/IC	11.05.16	2500 Mts of Jet kerosene Grade A-1	812.91	M/o P & NG has sought information vide Letter No. P-19011/06/2016-Sup. dated 21.12.16.
148.	M/s. J.A. Motor Sport, Coimbatore 01/53/8/568/AM17/J-12/IC	29.08.16	5000 Ltrs. Of Fuel	16.27	P&NG vide OM No. 19011/11/2016-Sup dated 17.02.2017 has sought information from the firm.
149.	M/s. Michelin India Pvt Ltd, New Delhi 01/53/162/MISC/AM17/M- 35/IC	06.09.16	100 MTs of Solane 100-155 (Solvent)	100.60	P&NG vide OM No. 19011/14/2016-Sup dated 16.12.16 has sought information from the firm.

150.	M/s. SI Group-India Pvt Ltd, Mumbai 01/53/8/785/AM17/S-67/IC	14.10.16	2000 Mts of DI Isobutylene (DIB)	1755.00	M/o P&NG vide OM No. P-19011/13/2016-Sup dated 08.12.2016 has sought information from the firm.
151.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/871/AM17/C-19/IC	02.01.17	4150 Kgs of Diesel-WCD 2010(Worst Case Diesel)	19.03	Comments sought from P&NG on 04.01.17
152.	M/s. Continental Automotive Components India Pvt. Ltd., Bangalore 01/53/8/1062/AM17/C-24/IC	02.01.17	4150 Kgs of Diesel, EN 590, Arctic Tab.2b.C1.4	13.81	Comments sought from P&NG on 04.01.17
153.	M/s. JCB India Ltd., New Delhi 01/53/8/1050/AM17/J-23/IC	26.12.16	40,000 kgs of Diesel Fuel EN 590, ARCTIC TAB 2B C1.4	240.24	Comments sought from P&NG on 27.12.16
154.	M/s. Fiat India Automobiles Pvt. Ltd., Ranjangaon 01/53/8/939/AM17/F-9/IC	06.12.16	5,00,000 Litres of Diesel & 5,00,000 Litres of Gasoline	2055.81	Comments sought from P&NG on 07.12.16
155.	M/s Tata Motors Ltd. Mumbai 01/53/8/868/AM17/T-21/IC	04.11.2016	220,000 Liter BS EN 0590 GRADE E WINTER DIESEL (2010374)	131.68	Comments sought from M/o P&NG on 11.11.2016
156.	M/s. GP Global Energy Pvt. Ltd, Mumbai 01/53/8/1230/AM17/G-27/IC	3.2.17	1,00,000 MTs of High Speed Diesel (HSD)	38004.99	Comments sought from P&NG on 7.2.17
157.	M/s. Simpson & Co. Ltd., 01/53/8/1288/AM17/S-98/IC	15.2.17	27360 kgs of diesel-EN590 Cetane MAX.51	Rs.5015498	Comments sought from P&NG on 7.2.17
Part-13 Department of Telecommunications (DoT)					
158.	Balkrishna Industries Ltd., Mumbai 01/53/162/730/AM-16/B-24/IC	23.10.15	02 nos. of Radio Transmitters.	0.25	DoT vide letter dated 20.10.16 has informed that information from the firm is awaited.
159.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/472/AM-16/E-12/IC	13.11.15	02 nos. JMA-5312-6 Black Box Radar with accessories.	16.42	Comments sought from DoT on 14.12.15. DOT vide letter dated 20.10.2016 has informed that they had not received the application. The application has been sent again sent to DoT.
160.	M/s. Nova Integrated System Ltd, New Delhi 01/53/8/509/AM17/N-11/IC	12.08.16	01 nos of Display Systems Development Software	Nil	DOT vide letter dated 14.09.2016 has sought information from the firm.
161.	M/s Navicom Technology Navi Mumbai 01/53/8/983/AM17/N-27/IC	13.12.16	1nos of Raymarine RD418D	1	Comments sought from D/o Telecommunication on 15.12.2016
162.	M/s L&T Hydrocarbon Engineering Ltd. , Surat 01/53/8/1296/AM17/L-14/IC	21.02.17	1nos of 125 W NDB transmitter with complete accessories	Rs.1834000	Comments sought for D/o Telecommunication 27.2.2017
Part-14 Ministry of Shipping					
163.	Elcome Integrated Systems Pvt. Ltd., Mumbai 01/53/8/109/AM-16/E-4/IC	19.5.15	01 no. of Radar with complete accessories.	2.27	Comments sought from M/o Shipping on 26.5.15.
164.	M/s. Marine Marketing Services, Mumbai 01/53/162/1085/AM-16/M-	03.03.16	30 Nos. of Sight Mark Ghost Hunter 2x24 Binoculars	2.52	Comments sought from Ministry of Shipping on 15.03.16

	75/IC				
Part-15 Directorate General of Civil Aviation (DGCA)					
165.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/181/AM17/J-2/IC	26.05.16	1 nos of Aircraft (Beechcraft 1900 D Airliner)	2014.5	Comments sought from DGCA on 30.5.16.
166.	M/s. JSW Steel Coated Products Ltd, Mumbai 01/53/8/182/AM17/J-3/IC	26.05.16	1 nos of Aircraft (Cessna Citation)	3021.75	Comments sought from DGCA on 30.5.16
167.	M/s. Gyrox Aviation Pvt Ltd, New Delhi 01/53/8/825/AM17/G-19/IC	11.11.16	1 nos of Gyroplane	--	The firm has enclosed the copy of NOC issued by DGCA vide letter No. AV.14015/AAC/12/2016-AT-1 dated 24.10.2016. Confirmation has also received from DGCA vide e-mail dated 16.11.2016. Clarification sought from the applicant on 09.11.2016
168.	M/s Srijan Systems Pvt. Ltd, New Delhi 01/53/8/876/AM17/S-70/IC	9.11.2016	200 nos of Capa Cartridges and 5 nos of Capa Launcher	.77	Comments sought from DGCA on 11.11.2016
169.	M/s. Sphere Hobbies, Ahmedabad 01/53/8/1159/AM17/S-51/IC	12.01.17	50nos of Phantom	42.60	The Committee decided to reject the case as DGCA vide U.O Note 05.02/2015-AED dated 07.03.2017 has informed that they have issued a PN dated 07.10.2014 restricting the operation of UAS by any non-government agency, organization or an individual. Therefore, DGCA permission could not be considered at this instance to a non-government agency, organisation or an individual for import of Drones/Unmanned Aircraft Systems/ Unmanned Aerial Vehicles/ Remotely Piloted Aircraft Systems.
170.	M/s Kalyan Jewelers India Ltd., Kerala 01/53/8/1375/AM17/K-30/IC	2.03.17	1nos Embraer 500 (Phenom 100E), MSN 50000363 Aircraft	Rs.28977 5000	Approved , as recommended by DGCA vide letter No.5-2052/11-A(1) dated. 01.03.2017
RA Cochin may issue the import authorization to the applicant for import of 01 no. of Embraer 500 (Phenom 100E), MSN 50000363 aircraft from Brazil for a CIF value of Rs.28,97,75,000/- (US\$ 43,52,000) for private use subject to usual conditions of import authorization.					
171.	M/s Indian Metals & Ferro Alloys Ltd, Bomikhal 01/53/162/57/AM17/I-46/IC	8.03.17	1no. Robinson Helicopter R 66	Rs.8,74,63,891	Approved , as recommended by DGCA vide Letter No. 5-1661/2005-AI(2) dated 01.03.2017
CLA New Delhi may issue the import authorization to the applicant for import of 01 no. of Robinson Helicopter (R-66) from USA for a CIF value of Rs.8,74,63,891/- (US\$ 12,92,889) for private use subject to the conditions mentioned in the DGCA letter No. 5-1661/2005-AI(2) dated 01.03.2017 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
172.	M/s. InterGlobe Aviation Ltd, New Delhi 01/53/8/1416/I-48/IC	28.02.17	(i) 08 Nos. of ELT-Emergency Locator (Part No. S1823502-05) (ii) 14 Nos. of Programming Dongle (Part No. S1820514-01) and (iii) 1 No. of ATC/TCAS Control Unit (Part No. C12402AA02)	59.78	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on

					which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.
CLA New Delhi may issue the import authorization to the applicant for import of 23 no. of Aircraft parts [(i) 08 Nos. of ELT-Emergency Locator (Part No. S1823502-05) (ii) 14 Nos. of Programming Dongle (Part No. S1820514-01) and (iii) 1 No. of ATC/TCAS Control Unit (Part No. C12402AA02)] from GCA for a CIF value of Rs. 59,78,200/- (USD 86,641) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization.					
Part-18 Petroleum & Explosives Safety Organization (PESO)					
173.	M/s. Gulf Oil Corporation Ltd, Hyderabad 01/53/8/1133/AM17/G-23/IC	12.1.17	90,000 nos. of Cartridge Primer(P.Caps)CX2000(T ype209)	1.40	Approved as recommended by PESO vide letter No. E-25(38)/91/2016 dated 08.03.17
RA Secunderabad may issue the import authorization to the applicant for import of 90,000 nos. of Cartridge Primer(P.Caps) CX2000 (Type 209) from France for a CIF value of Rs.1,40,000/- (EURO 1,755) subject to actual user condition besides other usual conditions of import authorization					
174.	M/s. HBL Power Systems Ltd, Hyderabad 01/53/162/Misc./AM17/H-24/IC	6.2.17	400 nos. of Safety Fuses, Detonating Fues, Precussion or Detonating Caps, Igniters, Electric Detonators, Saftey Fuses	6.80	PESO vide letter dated 22.02.2017 has sought information from the firm.
175.	M/s. HLS Asia Ltd. , New Delhi 01/53/8/1326/AM17/H-29/IC	23.2.17	Import of Explosive	Rs.9689 9524.17	Comments sought from PESO as on 6.03.2017
176.	M/s. Focus Energy ltd., New Delhi 01/53/171/00082/AM17/F-13/IC	28.2.17	Import of Explosive	Rs.2082 187.20	Comments sought from PESO as on 6.03.2017
177.	M/s. Ideal Detonators Pvt. Ltd. , Secunderabad 01/53/8/1317/AM17/I-44/IC	23.2.17	10,000,000 meter of Plastic Shock Tube Rioline	Rs.4127 00	Comments sought from PESO as on 7.03.2017
Part-19-PHARMA					
178.	M/s Industrial Metal Powders(I) Pvt. Ltd. , Pune 01/53/8/966/AM17/I-40/IC	06.12.16	8 nos of TI MGI Titanium Powder 5Kg. Part No. A-5983-0300	13.55	D/o Pharma vide letter dated 16.02.2017 has sought information from the firm.
179.	M/s Riddhi Phaarma, Ankleshwar 01/53/8/1087/AM17/R-30/IC	05.1.17	650MTs of 1,3 Dichloro 2-Propanol	608.98	Approved as recommended by D/o Pharma vide OM No. 36012/4/2010-PI-Norms dated 16.03.2017
RA Vadodara may issue the import authorization to the applicant for import of 650 MTs of 1,3 Dichloro 2-Propanol from GCA for a CIF value of Rs.6,08,98,500/- (USD 87750) subject to actual user condition besides other usual conditions of import authorization.					
D/o Food & PD					
180.	M/s. Sai Global New Delhi 01/53/8/1323/AM17/S-10/IC	23.2.17	300 MTs Thai Jasmine Rice, 100 MTs Thai Glutinous Rice, 100 MTs Sushi Rice	Rs.40,020 ,000	The committee decided to approve the case subject to the condition that all phytosanitary conditions for such imports are fulfilled by the exporting country/importer as stipulated in the Plant Quarantine (Regulation of Imoprt into India) Order, 2003. The approval is subject

					to further approval by the competent authority under apara 2.20(c) of FTP 2015-20.
PART-21 Miscellaneous					
181.	IHG IT Services India Pvt. Ltd., Gurgaon 01/53/8/578/AM-16/I-43/IC	14.1.16	5000 nos. of Blank Cheques.	3.16	Comments sought from D/o Currency Management on 2.2.16.
182.	M/s. Royal Leathers Pvt. Ltd, Kanpur 01/53/171/417/AM16/R-23/IC	07.3.16	18000 Kgs Second Hand Mattresses.	2.46	Comments awaited from Coir Board
183.	M/s. Mukka Sea Food Industries Pvt Ltd, Bangalore 01/53/8/430/AM17/M-13/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
184.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/429/AM17/J-8/IC	25.07.16	500 MT of fish Oil	483.15	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
185.	M/s. Vinod Kumar, Bihar 01/53/8/433/AM17/V-16/IC	21.07.16	1500 MT of Fresh Ginger	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
186.	M/s. V.K.International, Delhi 01/53/8/428/AM17/V-15/IC	21.07.16	15,00,000 Kg Ginger Fresh	300.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
187.	M/s. K.K. Trading & Co, Bihar 01/53/8/459/AM17/K-11/IC	03.08.16	1000 MT of Fresh Ginger	150.00	D/o Agri. & Cop. & Farmers Welfare vide OM dated 29.08.2016 has sought clarification regarding import of fresh ginger by the firm during the year 2013-14, 2014-15 & 2015-16. Information sent to D/o Agri. & Cop. & Farmers Welfare.
188.	M/s. Jawaharlal Nehru Centre for Advance Scientific Research, Bengaluru 01/53/162/1102/AM-16/J-27/IC	16.03.16	500 nos of Drosophila mealanogaster fly (in vials)	2.45	D/o AHD&F vide OM N. 102-53/2010-Trade dated 10.05.16 has forwarded the request of the firm to Trade Division of D/o Agriculture. Comments sought from Department of Biotechnology on 18.03.2016
189.	M/s. Insha Traders, Maharajgan(U.P) 01/53/8/680/AM17/I-25/IC	21.09.16	750 MTs of Fresh Ginger	96.79	Comments sought from Agri& Co-operation on 28.09.16
190.	M/s. Jasch Industries Ltd, New Delhi 01/53/8/703/AM17/J-17/IC	26.09.16	01 nos of Am-241, Gamma Source 11.1 GBq (300mCi)	11.89	Recommended by AERB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016. (Confirmation has been sought from AERB)
191.	M/s. Janatha Fish Meal & Oil Products, Udupi 01/53/8/700/AM17/J-16/IC	01.09.16	500 MT of Fish Body Oil (Crude)	561	Department of Agriculture & Co-operation vide OM dated 25.10.2016 has forwarded the application to Fisheries Division.
192.	M/s. Indian Institute of Science Education and	20.10.16	200 Tubes/ Vials of Zebrafish Lines	736.18	Comments sought from D/o Biotechnology on 31.10.16

	Research, Pune 01/53/8/839/AM17/I-33/IC		(Fertilized eggs)		
193.	M/s International Environment Consulting 01/53/8/933/AM17/I-36/IC	01.12.16	1.8 5MBq Cf-252 Fission Foil	5	Confirmation sought from AERB
194.	M/s International Environment Consulting 01/53/8/932/AM17/I-36/IC	01.12.16	1850 MBq(50 mCi) Ge- 68 Germanium Chloride Solution	9.00	Confirmation sought from AERB
195.	M/s. Nagory Innovative Arts Pvt. Ltd., Kanpur 01/53/8/981/AM17/N-25/IC	13.12.16	864nos of Handicraft items	11.84	Comments sought from MSME on 15.12.2016
196.	M/s Jasch Industries Ltd. 01/53/8/1070/AM17/J-24/IC	05.01.17	3nos of Kr-85 beta source 7.4 GBq(200mCi) 4nos of AM-241 Gamma source 37 GBq(1000)	20.81	Recommended by AREB vide Document No. 16-COMSUPPBULK-14715501 dated 02.12.2016. The committee decided to seek original NOC of AERB bearing hologram from the firm.
197.	M/s SulfoZyme Agro (India) Pvt. Ltd, Jamnagar 01/53/8/1102/AM17/S- 82/IC	5.1.17	1000Mts of Brass Dross, 1000Mts of Zinc ash, 600Mts of Slag, Ash residues cont.copper and 300MTS of other alloys(Durid)	650.03	Comments sought from D/o Fertilizers on 25.1 .2017
198.	M/s Shreyans Industries Ltd., Sangrur 01/53/8/1271/AM17/S- 97/IC	14.02.17	Inos of Radiation source Fe-55 for Ash Sensor (Part No.A416777)	Rs.17416 26	The Committee noted that the Annexure-1 to the AERB NoC dated 18.11.2016 that shows the description of the item does not carry the AERB hologram, The Committee decided to seek NoC directly from AERB and if the authentication of the same is confirmed, the license will be granted.
199.	M/s Jasch Industries Ltd, Delhi 01/53/8/1332/AM17/J-27/IC	27.02.17	5nos of Kr-85 beta Source 7.4 GBq(200mCi)	Rs.10515 68	Recommended by AREB vide Document No. 16-COMSUPPBULK-130711 dated 12.09.2016. The Committee decided to seek NoC directly from AERB.
Import of Gold & Silver Dore					
200.	M/s. R.K.M. Overseas, Coimbatore 01/53/8/938/AM17/R- 25/IC	06.12.16	10 MTs of Gold Dore	259651.20	The Committee decided to reject the case as the applicant has not given Consent to Operate from SPCB and proof of utilisation of last import authorisation.
201.	M/s. Shirpur Gold Refinery Ltd, Dhule 01/53/8/1116/AM17/S- 85/IC	06.01.17	6 MTs of Gold Dore	1707240.0 0	The Committee in its meeting dated 19.01.17 and 16.02.17 had decided to defer the case as the applicant has not given Chartered Engineer certificate. The firm has obtained three licenses in the past which they have been able to utilize only small quantities. The firm vide e-mail dated 15.03.17 has informed that their old license issued to them has expired and their imports are on hold. The firm has also submitted the Chartered Engineer Certificate. Keeping in view the explanation given by the firm, the committee decided to approve 2 MT of Gold Dore.

202.	M/s. Bangalore Refinery, Bangalore 01/53/8/1143/AM17/B- 23/IC	12.01.17	1.5 MTs of Gold Dore	660.00	The Committee in its meeting dated 19.01.17 and 16.02.17 has decided to defer the case as the applicant has not submitted the application in ANF-2M and required documents. The firm has been given three licenses in the past which they have been able to utilize small quantities. The firm has submitted the reply vide letter dated 28.02.17. The Committee decided to approve 10 MT of Gold Dore bar.
203.	M/s. Kundan Care Products Ltd, New Delhi 01/53/8/1311/AM17/K- 25/IC	22.02.17	50 MTs of Gold Dore	1274494	The Committee decided to defer the case as DRI has been investigating some case regarding wrongdoings in import of gold dore by the firm and import of gold dore under FTA by the firm. The applicant kept on importing gold dore against last license despite clear instructions to not utilize the license.
204.	Rajesh Exports Ltd., Bengaluru 01/53/8/206/AM-16/R-21/IC	28.7.15	50 MT of Gold Dore	1300000.0 3	The applicant has been granted import permission in the past. The applicant had been asked to submit the utilization of the gold dore imported against previous import authorization vide e-mails dated 03.08.15 & 10.02.16. The committee in its meeting dated 21.04.2016 rejected the case as the applicant was not giving satisfactory reply. The firm vide letter dated 21.02.17 has informed that the previous license issued to them has been expired and requested to grant them permission. The firm has enclosed the utilization details. The Committee decided to approve 10 MT of gold dore.

5. The next EFC Meeting No. 01/AM17 will be held on 20.04.2017.
6. The meeting ended with a vote of thanks to the chair.


